

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

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**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/350/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : S. MURUGESAN  
**NAME OF THE RESPONDENT(S)** : RMA METALS & ALLOYS PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

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**S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE**  
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**REPRESENTATION BY WHOM**  
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<p>J. Nithyanandan J. Nithyan 9884020506</p>	<p>Counsel for Petitioner</p>	<p>J. Nithyan</p>
<p>G. GEORGE RASA SELVAN 9751340344</p>	<p>Representy Counsel for Respondent</p>	<p>G. G.</p>

**ORDER**

Counsel for petitioner present and submitted that the petitioner has filed the affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. Counsel for respondent present and stated that he has not received the copy of the petition. Counsel for petitioner is directed to furnish copy of the petition alongwith the supporting documents relied upon to the respondent. For hearing submission of both the counsel, put up on 31.07.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**